

Construction of C. G. H. S. Dispensary block in Sarojini Naga, New Delhi

1923. **SHRI M. L. SONDHI** : Will the Minister of **HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT** be pleased to state:

(a) the latest position regarding the construction of a C. G. H. S. Dispensary Block in the space earmarked for the purpose at the end of 'Z' Block and Arya Samaj Mandir in Sarojini Nagar, New Delhi;

(b) whether he is aware that the existing facilities of the Dispensary at Y 342-348 are grossly inadequate and cause much inconvenience; and

(c) whether any effort is being made to keep the space earmarked for the Dispensary free from encroachment by enclosing it with a wall?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) The space earmarked for construction of the C. G. H. S. Dispensary in Sarojini Nagar is at the end of 'Y' block (not 'Z' block) and Arya Samaj Mandir. The approval of the Municipal Corporation of Delhi to the layout plan is awaited. The detailed estimate is under preparation.

(b) The C. G. H. S. Dispensary at present housed in Government quarters No. Y 342-348 is functioning satisfactorily. No complaints regarding existing facilities of the dispensary have been received.

(c) There is no encroachment on this site. Necessary steps, however, are being taken for the construction of a compound wall.

Complaints from Residents of 'C', 'D' and 'F' Blocks of Netaji Nagar, New Delhi

1924. **SHRI M. L. SONDHI** : Will the Minister of **HEALTH AND FAMILY**

PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the total number of residents in C. D. and F Blocks in Netaji Nagar New Delhi;

(b) whether any complaints have been received that doors, windows, ventilators and verandaha used by these residents have no protection from rain water;

(c) whether it is also a fact that these residents suffer from smoke nuisance on account of defective ventilation of kitchens; and

(d) the steps proposed to be taken to remove the inconvenience and hardship experienced by these residents?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) The total number of residents is not known. However there are 1480 quarters in these blocks as detailed below:—

	Type I	Type II	Total
'C' Block	432	40	472
'D' Block	488	128	616
'F' Block	—	816	816
	920	984	1904

(b) Yes, Sir.

(c) Yes, Sir.

(d) According to availability of funds for this purpose, steps are taken from time to time to execute additions alterations to remove the difficulties of the occupants of the quarters.